

July, 1969 and presented a memorandum to him; and

(b) if so, what are the details of the memorandum?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) : (a) Yes.

(b) A copy of the memorandum is attached. [See Appendix LXIX, Annexure No. 29].

RAID ON THE PROPERTIES OF THE NAWAB OF RAMPUR

535. DR (MLS.) MANGLADEVI TALWAR : Will the PRIME MINISTER be pleased to state:

(a) whether any raid by any agency of the Ministry of Finance was made recently at the house of Nawab of Rampur in New Delhi; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI): (a) In connection with the investigations into certain transactions suspected to involve contravention of the Customs Act, 1961 and the Foreign Exchange Regulation Act, 1947, Nawab and Begum of Rampur were contacted. They readily furnished the documents required for the investigation. There was therefore no need for a raid in the house of Nawab of Rampur by any of the agencies of the Ministry of Finance.

(b) Does not arise.

MEMORANDUM FROM CENTRAL GOVERNMENT EMPLOYEES AT KAMPTEE

536. SHRI B. D. KHOBARAGADE: Will the PRIME MINISTER be pleased to state:

(a) whether Government have recently received any memorandum from the Central Government employees posted at Kamptee in Vidarbha region demanding the upgradation of Kamptee, as the city is adjacent to Nagpur; and

(b) if so, what is the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI): (a) and (b) Representations have been received from Central

Government staff posted at Kamptee from time to time for the grant of house rent and compensatory (city) allowances at the rates admissible at Nagpur. Kamptee does not qualify for payment of these allowances at Nagpur rates as it is a separate Municipality not contiguous to Nagpur Corporation.

"PENCH" HYDEL PROJECT IN VIDARBHA

537. SHRI B. D. KHOBARAGADE: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether Government have received any proposal from Government of Maharashtra for the construction of "Pench" Hydel Project in Vidarbha;

(b) if so, what are the details of this project; and

(c) when the work is likely to be started on this project?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (PROF. SIDDHESHWAR PRASAD) : (a) Yes, Madam.

(b) Salient features of the proposed project are as follows:

(1) A 1900 ft. long and 240 ft. high masonry dam across the river Pench near Totladoh village affording a gross storage of 48 TMC and an effective storage of 40 TMC.

(2) Water conductor system comprising a pressure shaft 696 ft. long and 19.5 ft. in diameter.

(3) An underground power station with an installation of two generating units of 70 MW each.

(4) A tail-race tunnel, about 4 miles long and 23-6 ft. in diameter for dropping the tail-race discharge back into the Pench river.

(c) The project has not yet been approved by the Planning Commission for implementation.

EXPENDITURE ON BEAUTIFICATION OF NEW DELHI

538. SHRI M. P. BHARGAVA: Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state:

(a) the amount of money spent in 1968 and first six months of 1969 for beautifying New Delhi;